

19.03.2015.

App: Sri Praveen Kumar, learned counsel for the applicant is on adjournment.

Resp: Sri Rajendra Singh, learned counsel for the respondents is present.
List this case on 22.04.2015.

S. Ch

(Ms. Jayati Chandra)
Member (A)

VR. And

(Navneet Kumar)
Member (J)

Amit/-

(24)22.4.2015No sitting of D. B. List on 14.5.2015.B.C.O.R.

Memorandum of appearance
has been filed by
Sri Bal Gangadhar
Tripathi, Advocate on
behalf of respondents.

Vidya
22.4.15

(25)14.5.2015No sitting of D. B. List on 21.2.2015.B.C.

Date 21.7.2015

O.A. No.473/2011

Hon'ble Mr. Navneet Kumar, Member(J)
Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri Praveen Kumar.

Resp: Sri Rajendra Singh.

The learned counsel for the applicant submits that the present O.A. has rendered infructuous and same may be dismissed as infructuous.

Accordingly, the present O.A. is dismissed as infructuous.
No order as to costs.

S. Ch
Member (A)

VR. Agarwal
Member (J)

Vidya

OK
app. for date
Dated 21-7-15
Prop. C.R. Kew
22-7-15